

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW**

**CCP No.33/2005 in O.A. 48/2005**

LUCKNOW, THIS THE 21st DAY OF DECEMBER, 2005.

**HON'BL JUSTICE M.A. KHAN VICE CHAIRMAN V.C.**  
**HON'BLE SHRI S.P. ARYA, MEMBER (A)**

Mani Ram aged about 50 years son of Sri Jagannath resident of Laulsi Ka Purwa, Chinhat Lucknow at present residing at Kasba Malhaur, Near Malhaur Railway Station, Lucknow.

Applicant.

By Advocate: Sri Praveen Kumar for Sri Surendran P

**Versus**

1. Sri Anil Khurana, Chief Workshop Engineer (M), Northern Railway, Baroda Hosue, New Delhi.
2. Sri Anil Kumar, Chief Works Manager, Carriage and Wagon Shop, Northern Railway, Alambagh, Lucknow.

Respondents.

By Advocate: None

**Order (Oral)**

**HON'BL JUSTICE M.A. KHAN VICE CHAIRMAN V.C.**

Learned counsel for applicant stated that order of the Tribunal dated 31.1.2005 passed in O.A. No. 48/2005 has been fully complied with and the applicant does not press the contempt petition. Accordingly the present contempt petition is dismissed as not pressed.

20  
(S.P. ARYA)  
Member (A)

ma  
(M.A. KHAN)  
Vice Chairman

HLS/-

GR  
Copy of order  
prepared on 22-12-05  
22/12/05